

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 183 OF 2017 &**  
**APPEAL NO. 143 of 2018**

**Dated: 4<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**APPEAL NO. 183 OF 2017**

**Damodar Valley Corporation**

**Appellant(s)**

...

**Vs.**

**BSES Rajdhani Power Limited & Ors.**

....

**Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran  
Ms. Anushreee Bardhan

Counsel for the Respondent(s) : Mr. Aashish Anand Bernard  
Mr. Paramhans for R-5

**APPEAL NO. 143 of 2018**

**Damodar Valley Power Consumers' Association**

...

**Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. ...**

...

**Respondent(s)**

Counsel for the Appellant (s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Ravi Sharma for R-7

**ORDER**

List these matters for hearing on **26.09.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/kt*

**(Justice Manjula Chellur)**  
**Chairperson**